

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-324**

Appeal No- 159/252/ND/2020

**IN THE MATTER OF:**

Income Tax Officer, Ward 12 (1)

Vs

ROC (M/s Icon Satellite Ltd)

....Applicant

....Respondent

**SECTION**

U /s. 252

Order delivered on 17.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Zoheb Hossain, Mr. Shahrukh Ali

For the Respondent

: Mrs. Sweety Khattar Kumar, Ld. ARoC

**ORDER**

Ld. ARoC has put in appearance. Ld. Counsel for the petitioner seeks time to file affidavit of service. Let the same be filed. List the case for **06.03.2020**.

sdl-

(K.K. VOHRA)  
MEMBER (T)

sdl-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Lalit)